GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 2277 TO BE ANSWERED ON 08.03.2021

SHARADA PRASAD COMMITTEE

†2277. SHRI ANURAG SHARMA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government constituted the Sharada Prasad Committee to rationalise the Sector Skill Councils;
- (b) if so, the extent to which the suggestions given by this committee have been implemented in vocational system;
- (c) the action taken by the committee constituted to review the functioning the Sector Skill Councils to ensure effective implementation of skill development system as per the recommendations; and
- (d) the steps being taken in Uttar Pradesh to save professional degree holder students from the streaming diploma disease?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH)

- (a) to (c): The Ministry of Skill Development and Entrepreneurship had constituted a Committee under the Chairmanship of Shri Sharada Prasad, Former Director General, Directorate General of Employment and Training, Ministry of Labour & Employment, on 18th May 2016, *inter-alia*, to review / rationalize and optimize the functioning of Sector Skill Councils (SSCs) and to provide a roadmap for their harmonious growth. The Committee submitted its report on 16th December 2016. Based on the recommendations contained in the report and stakeholder consultation, the Ministry had issued compliance norms on 23rd January 2019 to the National Skill Development Corporation (NSDC) to ensure certain steps regarding functioning, governance and financing of SSCs.
- (d): Diploma level Institutes in the country including Uttar Pradesh are established and run as per Regulations and Norms and Standards issued by the All India Council for Technical Education from time to time. The Council also looks into complaints received against any Diploma Institute.
